

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD**

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**ROC.NO.394/SO/2020**

**DATED: 08.06.2020**

**NOTIFICATION**

Sub: COVID-19 Pandemic – Suspension of work in High Court for the State of Telangana till 28.06.2020 – Taking up of final hearing, pending admission, and other matters in addition to fresh matters - Physical hearing of certain matters from the Judicial Academy – Physical filing of Interlocutory Applications etc.- Further Instructions - Issued.

Ref: 1. High Court's Circular in Roc.No.394/SO/2020, dt.16.3.2020  
2. High Court's Notification in Roc.No.394/SO/2020, dt.27.3.2020.  
3. Guidelines dated 9.5.2020 for online filing and video-conferencing.  
4. Notifications in ROC No. 394/SO/2020, dated 13.4.2020, 17.4.2020, 19.4.2020, 25.4.2020, 7.5.2020, 15.5.2020 and 29.5.2020, 06.6.2020.

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In continuation of the Circular/Notifications in the reference 1 to 4 cited and in partial modification of the Notification dated 06.06.2020 in the reference 4<sup>th</sup> cited, it is informed that the Advocates/Parties-in-person may take back the files already returned and resubmit physically after complying with the objections, further the physical filing of Miscellaneous Petitions/Interlocutory Petitions is permitted from the specified earmarked counters in the New Filing Section.

The Advocates/parties-in person may file all other cases as per earlier instructions, along with the relevant documents including the proof of payment of Court fee duly scanned in PDF format through the following e-mail ids:

- (i) For filing writ petitions: [nf.writwing-tshc@ajj.gov.in](mailto:nf.writwing-tshc@ajj.gov.in)
- (ii) For filing criminal matters: [nf.criminalwing-tshc@ajj.gov.in](mailto:nf.criminalwing-tshc@ajj.gov.in) and
- (iii) For filing civil matters: [nf.civilwing-tshc@ajj.gov.in](mailto:nf.civilwing-tshc@ajj.gov.in)
- (iv) For filing contempt matters: [nf.civilwing-tshc@ajj.gov.in](mailto:nf.civilwing-tshc@ajj.gov.in)

All other instructions contained in Notification dated 09/05/2020 shall continue to be in force until further orders.

  
**REGISTRAR GENERAL**  
8/6/2020.